

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO 3708
TO BE ANSWERED ON 11.08.2023

ANGANWADI CENTRES IN RENTED BUILDINGS

3708. SHRI NALIN KUMAR KATEEL:
SHRI D.K. SURESH:
SHRIMATI SUMALATHA AMBAREESH:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether many Anganwadi Centres (AWCs) are functioning in rented buildings;
- (b) if so, the number of AWCs functioning in rented and owned buildings;
- (c) whether the Government has allocated adequate funds to AWCs to make payment for rent, if so, the details thereof;
- (d) whether it has come to the notice of the Government that many AWCs are facing a financial crisis to pay the rent for the buildings; and
- (e) if so, the details thereof?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) & (b): As per Annual Programme Implementation Plan (APIP) proposal received from the State Governments/UT Administration for the Financial Year 2023-24, out of 1392171 Operational AWCs, 336237 AWCs are functioning in rented buildings. 674771 AWCs are functioning in Government Buildings, 240120 in Schools and 141043 in Panchayat/Community Buildings.

(c) to (e): As per the Guidelines issued on 23.11.2017, the provision made for Rent Component of AWCs was Rs.1000/-p.m for Rural/Tribal, Rs.4000/-p.m for Urban and Rs.6000/- p.m was for Metropolitan. However, the provision for Rent Component was revised in the guidelines of Mission Saksham Anganwadi and POSHAN 2.0 which were issued on 01.08.2022. Presently, funds for rent are allocated @ Rs. 2,000/- p.m (Rural/Tribal), Rs. 6000/- p.m (Urban) and Rs. 8000/- p.m (Metropolitan) for AWC/Mini AWC.
